

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 66/MP/2023**

- Subject : Petition under Sections 79(1)(c) and (f) of the Electricity Act, 2003 read with Regulations 27, 33A and 33B of the CERC (Grant of Connectivity, Long-Term Access and Medium-Term Open Access in inter-State Transmission and related matters) Regulations, 2009, seeking recognition of force majeure events and issuance of appropriate orders.
- Date of Hearing : **26.12.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member
- Petitioner : AMP Energy Green Private Limited (AEGPL).
- Respondent : Central Transmission Utility of India Limited (CTUIL) and 2 Ors.
- Parties Present : Shri Akshat Jain, Advocate, AEGPL  
Shri Shikhar Verma, Advocate, AEGPL  
Ms. Suparna Srivastava, Advocate, CTUIL  
Ms. Divya Sharma, Advocate, CTUIL  
Shri Rahul Ranjan, Advocate, NTPC  
Ms. Anusha Nagarajan, Advocate, SECI

**Record of Proceedings**

At the outset, the learned counsel for the Petitioner submitted that the instant Petition had been filed seeking recognition of force majeure events that impaired the Petitioner from performing its obligations of construction of dedicated transmission lines by 13.4.2023 and the consequential directions. Learned counsel further submitted that the present Petition may be disposed of in terms of amended Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022, and sought liberty to place on record the subsequent development in this regard.

2. Learned counsel for the Respondent, CTUIL, submitted that since there is no issue of mismatch, the matter may be disposed of.
3. Considering the submissions made by the learned counsels for the parties, the Commission directed the Petitioner to file its affidavit, as requested, within two weeks, with a copy to the other side.
4. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**  
**SD/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**